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P.K. Subudhi -Vrs- UOI/Rly.

For Orders/Directions No.01

O.A. No.656/2011

Advocate(s)-Mr. S. B. Jena

Advocate(s)- Mr. N.K. Singh

ORDER DATED 3rd OF JULY, 2013

CORAM

HON'BLE MR. R.C. MISRA, MEMBER (A)

Heard Mr. S. B. Jena, Ld. Counsel for the applicant and
Mr. N.K. Singh , Ld. Panel Counsel for the Railways .

2. Mr. Jena, Ld. Counsel for the applicant has submitted a Memo mentioning therein that the applicant in the present O.A. has challenged the order of suspension which in the meantime has been revoked by the concerned authorities. Therefore, he wants to withdraw the O.A.

3. Accordingly the prayer is allowed and the O.A. is disposed of as withdrawn.


MEMBER(A)

K.B.